

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION NO. 3264
ANSWERED ON 20TH MARCH 2026

**IMPLEMENTATION OF RESTRUCTURED PRADHAN MANTRI KISAN
SAMPADA YOJANA**

**3264. SHRI SADANAND MHALU SHET TANAVADE:
SHRI SHAMBHU SHARAN PATEL:
SHRI RAJIB BHATTACHARJEE:
DR. BHAGWAT KARAD:
DR. PARMAR JASHVANTSINH SALAMSINH:
SHRI RYAGA KRISHNAIAH:**

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) the total number of projects implemented under the restructured Pradhan Mantri Kisan Sampada Yojana (PMKSY) during the 15th Finance Commission cycle and the overall impact thereof in reducing post-harvest losses;
- (b) the State-wise details of processing and preservation capacity (in lakh metric tonnes) added through the “Integrated Cold Chain and Value Addition Infrastructure” scheme during the last two years; and
- (c) the specific steps taken to revive the 'committed liabilities' of erstwhile Mega Food Park Projects to make them 100 per cent operational by the end of the current financial year?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)

(a): During the 15th Finance Commission cycle (2021-22 up to 31.01.2026), 562 projects under various components of the restructured Pradhan Mantri Kisan Sampada Yojana (PMKSY) have been implemented/ operationalised across the country creating processing and preservation capacity of approximately 130 LMT per annum.

These projects have mobilised substantial private investment and created modern food processing and post-harvest management infrastructure such as cold chains, processing units and value addition facilities. The infrastructure created under the scheme contributes to reduction in post-harvest losses, enhanced value addition to agricultural produce and better price realisation for farmers.

(b): Under the Integrated Cold Chain and Value Addition Infrastructure (ICC&VAI) component of PMKSY, during the last two years, a total of 12.62 Lakh MT Per annum additional processing capacity (11.17 LMT per annum) and preservation capacity (1.37 LMT per annum) has been created through projects supported under this component in the country.

The State-wise details of processing and preservation capacity created under (ICC&VAI) till 31.01.2026 in the country are placed at **Annexure-I**.

(c): The responsibility of execution, ownership and management of the Mega Food Park (MFP) vests with a Special Purpose Vehicle (SPV) / Implementing Agency (IA). However,

Ministry has taken several measures to expedite their early operationalization and fully functional /completion which are as follows:

- i. Ministry is regularly seeking Monthly Progress Report (MPRs) from the SPVs/ IAs regarding progress of respective parks.
- ii. Ministry also monitors project progress through Programme Management Agencies (PMAs). The PMAs regularly interact with SPVs/IAs, also conduct site visits and advice in respect of issues regarding implementation faced by the SPVs/ IAs.
- iii. Ministry is also conducting regular review meetings at the level of Hon'ble Minister, FPI, Secretary, FPI and Joint Secretary to assess the implementation status and progress of the projects.
- iv. The Ministry is providing the projects all possible support and hand holding including interaction with various concerned Departments/ Agencies of the State Governments at all levels and tries to coordinate and get the issues resolved.
- v. After starting of the scheme several amendments to the scheme Guidelines were made to simplify the Guidelines and to make the implementation easier.
- vi. To populate the approved MFPs with food processing units, exclusive Expression of Interest (EOI) for establishment of Food processing units have been called for under the scheme for Creation / Expansion of Food Processing & Preservation Capacities (CEFPPC) of the Ministry and later on, certain percentage of funds have been specifically earmarked for food processing units in Mega Food Parks (MFPs).

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 3264 ON THE SUBJECT IMPLEMENTATION OF RESTRUCTURED PRADHAN MANTRI KISAN SAMPADA YOJANA DUE FOR ANSWER ON 20.03.2026.

THE STATE-WISE DETAILS OF PROCESSING AND PRESERVATION CAPACITY CREATED UNDER (ICC&VAI) TILL 31.01.2026 IN THE COUNTRY						
S. No	State/UT	Number of Completed Projects	Project Cost (₹ in crore)	Approved GIA (₹ in crore)	GIA released (₹ in crore)	Processing and Preservation Capacity (in Lakh Metric Tone (LMT))
1	Andaman & Nicobar	0	0	0	0	0
2	Andhra Pradesh	4	118.86	30.8	30.56	0.3
3	Arunachal Pradesh	0	0	0	0	0
4	Assam	0	0	0	0	0
5	Bihar	0	0	0	0	0
6	Chandigarh	0	0	0	0	0
7	Chhattisgarh	0	0	0	0	0
8	Dadar & Nagar Haveli and Daman & Diu	0	0	0	0	0
9	Delhi	0	0	0	0	0
10	Goa	0	0	0	0	0
11	Gujarat	3	86.54	20.72	20.72	1.2
12	Haryana	3	149.7	28.21	27.71	3.66
13	Himachal Pradesh	0	0	0	0	0
14	Jammu & Kashmir	0	0	0	0	0
15	Jharkhand	0	0	0	0	0
16	Karnataka	0	0	0	0	0
17	Kerala	0	0	0	0	0
18	Ladakh	0	0	0	0	0
19	Lakshadweep	0	0	0	0	0
20	Madhya Pradesh	0	0	0	0	0
21	Maharashtra	2	65.49	14.81	14.8	1.03
22	Manipur	0	0	0	0	0
23	Meghalaya	0	0	0	0	0
24	Mizoram	0	0	0	0	0
25	Nagaland	0	0	0	0	0
26	Orissa	1	33.79	9.9	9.36	0.3
27	Puducherry	0	0	0	0	0
28	Punjab	1	46.51	7.08	7.08	1.27
29	Rajasthan	1	9.89	3.01	3.01	0.7
30	Sikkim	0	0	0	0	0
31	Tamil Nadu	2	38.59	13.74	13.74	0.71
32	Telangana	0	0	0	0	0
33	Tripura	0	0	0	0	0
34	Uttar Pradesh	3	101.1	19.75	19.04	3.19
35	Uttarakhand	1	14.92	9.67	9.17	0.2685
36	West Bengal	0	0	0	0	0
Total		21	665.39	157.69	155.19	12.6285